

of the Audit Report on the accounts of the National Co-operative Development Corporation, New Delhi, for the year 1966-67, under sub-section (4) of section 17 of the National Co-operative Development Corporation Act, 1962. [Placed in Library. See No. LT-1946/68.]

NOTIFICATIONS UNDER THE UTTAR PRADESH KSHETRA SAMITIS AND ZILA PARISHADS ADHINIYAM, 1961 AND RELATED PAPER

SHRI M. S. GURUPADASWAMY : Sir, I also beg to lay on the Table a copy each of the following Notification (in English and Hindi), issued by the Government of Uttar Pradesh, under the Uttar Pradesh Kshetra Samitis and Zila Parishads Adhiniyam, 1961, together with a statement showing the reasons for delay in laying them on the Table of the House :—

(i) Notification No. 1801-B/XXXIII-11-1(60), dated the 27th March, 1968.

(ii) Notification No. 2344-B/XXXIII-11-1-66, dated the 15th April, 1968.

(iii) Notification No. 2481-B/XXXIII-11-1-R, dated the 18th April, 1968.

(iv) Notification No. 2480-B/XXXIII-11-125-62, dated the 23rd April, 1968.

[Placed in Library for (i) to (iv). See No. LT-1945/68.]

AUDIT REPORT ON THE ACCOUNTS (1966-67) OF THE COAL BOARD

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : Sir, I beg to lay on the Table a copy of the Report of the Comptroller and Auditor General of India on the accounts of the Coal Board for the year 1966-67, under sub-section (2) of section 12 of the Coal Mines (Conservation and Safety) Act, 1952. [Placed in Library. See No. LT-1914/68.]

RESOLUTION EXTENDING FURTHER THE PERIOD FOR SUBMISSION OF FINAL REPORT OF N.C.D.C. COMMITTEE

SHRI P. C. SETHI : Sir, I also beg to lay on the Table a copy of the Ministry of Steel, Mines and Metals (Department of Mines and Metals) Reso-

lution No. C2-8(7)/67-Pt., dated the 6th August, 1968, extending further the period for submission of the final Report of the National Coal Development Corporation Committee (English and Hindi versions). [Placed in Library. See No. LT-1947/68.]

ANNUAL REPORT AND ACCOUNTS (1966-67) OF THE NATIONAL SEEDS CORPORATION LTD. AND AUDIT REPORT THEREON

SHRI M. S. GURUPADASWAMY : Sir, on behalf of Shri Annasaheb Shinde, I beg to lay on the Table a copy of the Annual Report and Accounts of the National Seeds Corporation Limited for the year 1966-67, together with the Auditor's Report on the Accounts, (English and Hindi versions), under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-1976/68.]

NOTIFICATION UNDER THE ESSENTIAL COMMODITIES ACT, 1955

SHRI M. S. GURUPADASWAMY : Sir, I also beg to lay on the Table a copy of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food) Notification G.S.R. No. 1487/Ess. Com./Sugar, dated the 13th August, 1968, (in English), under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1947/68.]

STATEMENT OF THE MAIN CONCLUSIONS OF THE 28TH SESSION OF THE STANDING LABOUR COMMITTEE

SHRI JAISUKHLAL HATHI : Sir, I beg to lay on the Table a statement of the Main Conclusions of the 28th Session of the Standing Labour Committee held at New Delhi on July 18, 1968. [Placed in Library. See No. LT-1943/68.]

ELECTION COMMISSION NOTIFICATION

SHRI MOHAMMAD YUNUS SALEEM : Sir, I beg to lay on the Table a copy of the Election Commission Notification S.O. No. 2746, dated the 19th July, 1968 (in English) publishing certain corrections in the Delimitation of Parliamentary and Assembly Constituencies Order, 1966. [Placed in Library. See No. LT-1949/68.]